

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 849**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2022/ AGRAHAYANA 23, 1944
(SAKA)**

DISASTER DATABASE AT DISTRICT LEVEL

849 SHRI N.R. ELANGO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government concurs with the view that in order to undertake necessary mitigation and prevention measures, it is crucial to prepare a database at the district level involving the age, gender, and occupation of people who have died due to heatwaves;

(b) if so, the initiatives taken/proposed to be taken by Government in this regard; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): In terms of Chapter 5 of the guidelines, issued by National Disaster Management Authority in April, 2016 and further revised in 2017 and 2019 on "Preparation of Action Plan - Prevention and Mitigation of Heat Wave", the District Disaster Management Authorities and State Disaster Management Authorities are required to collect this data to prepare for and take necessary mitigative action against heatwave.
